

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2671  
ANSWERED ON:11.12.2006  
NATIONAL WATER CONVENTION  
Owaisi Shri Asaduddin

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) Whether the recommendations made at the 10th National Water Convention held in the year 2003 were forwarded to the States for necessary follow up action;
- (b) If so, the number of States which have implemented the recommendations of the Convention fully and those which are yet to implement them;
- (c) Whether the Government has again instructed the State Governments to implement and said recommendations in view of the acute water shortage in the country;
- (d) If so, the details thereof ;
- (e) The total grant provided by Union Government to the States for conservation, equal distribution and use of modern technique in this regard during the last three years ;
- (f) Whether the Government has chalked out a a special plan for the 11th plan period for conservation and equal distribution of water in the country; and
- (g) If so. the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

- (a) The 10th National Water Convention was held at Bhubaneswar in the year 2003. The recommendations drawn during this Convention were circulated by Ministry of Water Resources to all the States for information and necessary action.
- (b) The States have not sent any report to the Ministry of Water Resources in this regard.
- (c) No Sir.
- (d) Does not arise.
- (e) As per information furnished by Ministry of Agriculture, Ministry of Agriculture has provided Rs.416.23 crore for treatment of an area of 5.75 lakh ha. in the last 3 years in different states of India in Watershed Development Programme.
- (f) No such plan has been prepared.
- (g) Does not arise.